- (b) if so, the facts of the matter reported therein; and
  - (c) the reaction of the Government thereto?

Written Answers

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) to (c) The information is being collected from the concerned Ministries and will be laid on the Table of the House.

## **Computerised Post Offices**

## 1472. DR. T. SUBBARAMI REDDY: SHRIMATI LAKSHMI PANABAKA:

Will the Minister of COMMUNICATIONS be pleased to state :

- (a) whether the Government propose to computerise some post offices in the country; and
  - (b) if so, the details thereof, State-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir.

(b) During the current year it is proposed to install 900 Computer Based Counter Machine in 460 Post Offices in the Country.

State-wise detail of the 900 machines is given in the Statement enclosed.

Statement State-wise List of Computer Based Counter Machines

Name of State	Number of Post Offices	Number of Computer based Counter
		Machines
1	2	3
1. Andhra Pradesh	28	65
2. Assam	16	50
3. Bihar	13	30
4. Delhi	28	55
5. Gujarat	27	55
6. Haryana	07	20
7. Himachal Pradesh	16	30
8. Jammu & Kashmir	05	10
9. Karnataka	52	60
10. Kerala	46	50
11. Madhya Pradesh	45	80 🕢
12. Maharashtra	41	75
13. N.E.	20	40
14. Orissa	26	50

1	2	3
15. Punjab	18	40
16. Rajasthan	16	45
17. Tamil Nadu	19	50
18. Uttar Pradesh	23	50
19. West Bengal	13	45
	460	900

## Introduction of Trains

- 1473. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of RAILWAYS be pleased to state :
- (a) whether the Government propose to introduce any new train on Madras-Mangalore route; and
  - (b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) Does not arise.

## Communication Facility at Cheaper Rates

- 1474. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of COMMUNICATIONS be pleased to state :
- (a) whether any steps being taken by the Government for providing communication facility at cheaper rates for sending information regarding natural calamity, danger to life and property and other important information and for emergency conversation for remote places of rural and hilly areas;
  - (b) if so, the details thereof;
- (c) the time by which it is likely to be implemented; and
  - (d) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) and (b) With effect from 1.1.96, the following tariff was introduced for rural subscribers for all types of conversation:

- (i) Bi-monthly rentals reduced by Rs. 50/- for the exchange systems of 100 lines and above but below 1,000 lines.
- (ii) 100 additional free calls allowed per bimonthly billing period.
- (iii) 20 paise per call reduced in call charges for 200 calls in excess of 250 free calls.
- (iv) Registration fee reduced from Rs. 2000 to Rs. 1000 in respect of exchange systems below 10,000 lines.